

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF AMTEK INDIA LIMITED

Registered Office: Village Narsinghpur, Mohammadpur, Old Manesar Road, Gurgaon, Haryana-122001

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirer, Amtek Auto Limited alongwith Persons Acting in Concert (PACs) Mr. Arvind Dham, M/s Amtek Telefilms Limited, Amtek Pharmaceuticals Limited, Amtek Technologies & Solutions Limited, Bawa Pharmaceuticals (P) Limited (hereinafter collectively referred to as Persons Acting in concert/PACs) in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on May 31, 2010 and the Corrigendum to the Public Announcement published on November 23, 2010, and Letter of Offer dated November 19, 2010.

1. Name of the Target Company : AMTEK INDIA LIMITED
2. Name of Acquirer & PACs : AMTEK AUTO LIMITED (ACQUIRER) AND MR. ARVIND DHAM, AMTEK TELEFILMS LIMITED, AMTEK PHARMACEUTICALS LIMITED, AMTEK TECHNOLOGIES & SOLUTIONS LIMITED, BAWA PHARMACEUTICALS (P) LIMITED (PACs)
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY, NOVEMBER 26, 2010
 - b) Date of Closure of the Offer : WEDNESDAY, DECEMBER 15, 2010
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 70.40		Rs. 70.40	
2.	Shareholding of Acquirer before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	Nil	Nil	Nil
3.	Shares to be acquired by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		50720710	36.65	50720710#	36.65
4.	Shares acquired in the Open Offer.	No. of Shares	%	No. of Shares	%
		27677565	20.00	27677565*	20.00
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs. 1948500576.00		Rs. 1948500576.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:-				
	Price of the Share Acquired	Nil		Nil	
	No. of Share Acquired	Nil		Nil	
	% of Share acquired	Nil		Nil	
7.	Post Offer Shareholding of Acquirer and PACs (2+3+4+6)	No. of Shares	%	No. of Shares	%
		78398275	56.65	78398275	56.65
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		87667108 (63.35%)	59989543 (43.35%)	87667108 (63.35%)	59989543 (43.35%)

Note: # Out of 50720710 equity shares, 17610000 equity shares are yet to be transferred in the name of acquirer.

* Out of 27677565 equity shares, 8112102 equity shares are yet to be transferred in the name of acquirer.

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Rs. 2.40 Per Share
9. Status of investors complaints received and resolved; if any : 2

This Post Offer Public Announcement would also be available on SEBI website at <http://www.sebi.gov.in>.

The Directors of Amtek Auto Limited (Acquirer) having its registered office at Plot No. 16, Industrial Estate, Rozka Meo, P.O. Sohna Gurgaon, Haryana-122003 and Mr. Arvind Dham(PAC), resident of B-7 Geetanjali Enclave, New Delhi-110017, Directors of M/s Amtek Telefilms Limited (PAC), having its office at Bhanot Apartment ,4, Local Shopping Centre, Pushp Vihar, New Delhi-110062, Amtek Pharmaceuticals Limited (PAC), having its office at Bhanot Apartment ,4, Local Shopping Centre, Pushp Vihar, New Delhi-110062, Amtek Technologies & Solutions Limited (PAC), having its office at Bhanot Apartment ,4, Local Shopping Centre, Pushp Vihar, New Delhi-110062, and Bawa Pharmaceuticals (P) Limited (PAC), having its office at 910, Ansal Bhavan, 16, K. G. Marg, New Delhi-110001 accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer & PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirer & PACs



D & A Financial Services (P) Limited

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